



The Agriculturists Loans (Maharashtra Amendment) Act, 1965

Act 38 of 1965

Keyword(s):

Agriculturists Loans, Agriculture, Loan, bank

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MAHARASHTRA ACT No. XXXVIII OF 1965.

[THE AGRICULTURISTS' LOANS (MAHARASHTRA AMENDMENT) ACT, 1965]

[4th September 1965]

An Act further to amend the Agriculturists' Loans Act, 1884, in its application to the State of Maharashtra.

XII of 1884. WHEREAS it is expedient to amend the Agriculturists' Loans Act, 1884, in its application to the State of Maharashtra, for the purpose hereinafter appearing; It is hereby enacted in the Sixteenth Year of the Republic of India as follows :—

1. This Act may be called the Agriculturists' Loans (Maharashtra Amendment) Act, 1965. Short title.

XII of 1884. 2. In section 4 of the Agriculturists' Loans Act, 1884, in its application to the State of Maharashtra, in sub-section (1), for the words "for erecting" the words "for purchasing house sites or for erecting" shall be substituted. Amendment of section 4 of Act XII of 1884.

* For Statement of Objects and Reasons, see *Maharashtra Government Gazette, 1965, Part V, Extra Page 394.*